

9. Mr. D H. Pai Panandiker, ,,
Secretary-General,
Federation of Indian Chambers
of Commerce & Industry.
NEW DELHI—110001.

10. Mrs. Promila Madan, ,,
Jr Asstt. Secretary,
Federation of Indian Chambers
of Commerce and Industry,
NEW DELHI—110001.

OBSERVERS

11. Mr. Ajay Bhargava, ,,
Export Manager, Bajaj Auto Ltd.
POONA—411035.

12. Mr. Padmakar B. Prabhu, ,,
Technical Director, Lakshmi
Machine Works Ltd.
COIMBATORE --641020

13. Mr. R. N. Jaisinha, ,,
Lakshmi Machine Works Ltd
COIMBATOR—461020

Loss to STC New Delhi due to Fire

904. SHRI CHINTAMANI JENA :
SHRI NIHAL SINGH : Will the
Minister of COMMERCE be pleased to
state :

(a) the details of loss suffered due to
the devastating fire which broke out in
STC Offices in New Delhi ;

(b) whether any enquiry has been
conducted to know the causes of fire ; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE
MINISTRY OF COMMERCE AND IN
THE DEPARTMENT OF SUPPLY (SHRI
NIHAR RANJAN LASKAR) : (a) The
total damage caused in the fire, which broke
out in Chandralok Building of STC on
1-6-84, works out to Rs. 30.40 lakhs approx.
This includes the loss of partitions, panel-
ling, office equipment like chairs, tables,
typewriters, almirahs, air conditioners etc.

STC has preferred provisional claim with
the Insurance Company.

(b) and (c) The CID of Delhi Police is
conducting an enquiry into the causes of
the fire. Their report is awaited.

Acquisition of Frigates by Pakistan Navy

905. SHRI SURAJ BHAN : Will the
Minister of DEFENCE be pleased to state :

(a) whether his attention has been
drawn to a press report stating that within
this year Pakistan Navy is to acquire two
frigates, a destroyer and several mine-
sweepers—all fitted with latest gadgets—from
European shipyards ; and

(b) the possible impact on India's
defence ?

THE MINISTER OF DEFENCE (SHRI
R. VENKATARAMAN) : (a) Yes, Sir.

(b) Government closely observe all
developments in the neighbour-hood and
take appropriate action to meet such
developments.

Standard of Cleanliness in Various Tourist Lodges/Hotels/Forest Lodges and Youth-Hostels

906. SHRI SURAJ BHAN : Will the
Minister of TOURISM AND CIVIL
AVIATION be pleased to state :

The comments of the Planning Commis-
sion about the quality of service and
standards of cleanliness in various tourist/
lodges/hotels/forest lodges and youth
hostels ?

THE MINISTER OF STATE OF THE
MINISTRY OF TOURISM AND CIVIL
AVIATION (SHRI KHURSHEED ALAM
KHAN) : The Comments of the Planning
Commission as reproduced from the minutes
of the meeting held on 29th March 1984
are as follows :

“As regards tourist lodges/hotels, forest
lodges and youth hostels, the quality of
service and standard of cleanliness was not

upto the mark and greater attention needs to be given to this aspect. In some of the lodges/youth hostels, the conditions were highly unsatisfactory. Member, Planning Commission suggested that Department of Tourism should issue guidelines and instructions in this regard to all the State Governments who are responsible for operation of these tourist lodges/youth hostels."

It may be added that the Central Department of Tourism has Circulated the above Comments to all Concerned requesting them to take necessary actions.

Export of Apparels to EEC and USA

907. SHRI BABURAO PARANJPE : Will the Minister of COMMERCE be pleased to state :

(a) the top five quota holding countries for export of apparels to the European Economic Community and United States of America in 1984 and the position among them of India ;

(b) the maximum annual levels available to each of these countries for each category/country in USA and EEC during 1980, 1981, 1982 and 1983 as against the volume of quotas actually utilised by each in respect of each country/category and how the quota utilisation performance of India compares with the top five countries in each of these years;

(c) the reasons why despite quota restraints, the apparel exports of countries like Hongkong are rising while exports of Indian apparels are stagnating ; and

(d) the value of apparel exports of the top five countries as compared with the global exports of Indian apparels during each of the years 1980, 1981, 1982 and 1983 indicating reasons for India's poor performance ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) and (b) The European Economic Community and the United States of America are having

bilateral agreements with several countries regulating exports of textiles and clothing from the latter. The structure of these agreements as well as the coverage of products under various categories differ from agreement to agreement. It is, therefore, not possible to carry out a meaningful comparison of countries in terms of quotas held by them for 1984. Further, details of utilisation of quotas against annual levels in respect of other countries are not available and therefore a comparison of the performance of quota utilisation of India with other countries is also not possible.

(c) and (d) The apparel exports of India are not stagnating. As compared to the exports during 1980, the exports for 1983 represent an increase of 40%. The exports of India during the past four years are as below.

	Value in Crores of Rs.
1980	435.49
1981	630.02
1982	633.58
1983	640.13

Analysing of Scientific Data Gathered In Joint Space Flight

908. SHRI MOHAMMAD ASRAR AHMAD : Will the Minister of DEFENCE be pleased to state :

(a) whether the scientific data gathered during the recent Indo-Soviet joint space flight has been analysed ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K.P. SINGH DEO) : (a) and (b) Scientific data gathered during the Joint Soviet-Indian manned space flight has been received and analysis is underway. After the analysis is completed, Indian and Soviet scientists will meet and finalise its results.

Closing of Textile Mills in Madhya Pradesh

909. KUMARI PUSHPA DEVI SINGH: Will the Minister of COMMERCE be pleased to state :